

1	2	3
18.	Mizoram	82
19.	Nagaland	40
20.	Orissa	3,837
21.	Punjab	3,542
22.	Rajasthan	9,163
23.	Sikkim	71
24.	Tamil Nadu	15,409
25.	Tripura	231
26.	Uttarakhand	931
27.	Uttar Pradesh	15,175
28.	West Bengal	5,680
29.	Andaman & Nicobar Islands	27
30.	Chandigarh	138
31.	Dadra & Nagar Haveli	62
32.	Daman & Diu	31
33.	Delhi	2,153
34.	Lakshadweep	0
35.	Pondicherry	239
TOTAL		1,34,513

Ring Road/Bypass around Jodhpur City

†1792. SHRI ASHK ALI TAK : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether it is a fact that State Government of Rajasthan has forwarded a proposal to Government of India under Phase-VII of NHDP regarding construction of ring road/bypass around Jodhpur city; and

(b) if so, by when it would be approved?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) Yes, Sir. Based on the

† Original notice of the question was received in Hindi.

request of Government of Rajasthan, Ministry of Road Transport & Highways have accorded approval in March 2010 for inclusion of bypass around Jodhpur city in Rajasthan under NHDP Phase-VII for implementation on BOT (Toll). The design Consultant has been appointed for preparation of feasibility report.

Inter-State Road Plan

†1793. SHRI ASHKALI TAK : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether it is a fact that four works have been given approval out of the five works sanctioned under the Inter-state Road Plan for the year 2008-09 and the remaining work related to district Dhaulpur, Rajasthan is awaiting approval from the Ministry; and

(b) whether it is also a fact that the administrative and financial approval of the above works is pending with the Ministry and if so, by when approval would be granted to these works?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA) : (a) and (b) Yes, Sir. Ministry has accorded in-principle approval for five works amounting to Rs. 3324.66 lakh under Inter-State Connectivity (ISC) Scheme in 2008-09. Out of this, for three works, sanctions based on detailed estimates were accorded by Ministry under ISC and sanction for one work in Dhaulpur District was accorded under Central Road Fund (CRF) instead of ISC, as per the recommendation of the State Government. For the remaining one work in Jhunjhunu District, detailed estimate has not been received in the Ministry. As such, no proposal pertaining to District Dhaulpur is pending in the Ministry for approval under ISC.

Status of National Highway Development Projects

1794. DR. CHANDAN MITRA : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) the new target dates for completion of various stretches of the North South and the East West Corridors under the National Highways Development Project, stretch-wise;

(b) whether there has been inordinate delay in completion of work on various stretches of the said corridors, if so, the reasons therefor, stretch-wise;

(c) the details of revised schedule decided for completion of work on the said corridors, stretch-wise; and

† Original notice of the question was received in Hindi.